

**IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.**

**CAUSE LIST**

**CASES LISTED ON 17.12.2020**

<b>MORNING SESSION</b>				
<b>SL.NO.</b>	<b>CASE NOS.</b>	<b>STAGE</b>	<b>ADVOCATE</b>	
			<b>PLAINTIFF ADVOCATE</b>	<b>DEFENDANT ADVOCATE</b>
1	OS 414/2013	Arguments	AS	OMG
2	MC 35/2013		MN	THR
3	MA 9/2017		NSK	NL
4	OS 217/2009		ASK	BRK
5	MA 15/2018		DVV	KGH
6	OS 67/2010		BSKM	KKM
7	OS 375/2011		KRG	NLS
8	RA 47/2015		CRV	AS
9	MISC. 19/2013		KPJ	P & R
10	MA 9/2018		BCJ	SRS
11	RA 7/2013		BG	GCS
12	MA 31/2018		NP	KRG
13	MISC. 21/2013		RL	BAL
14	OS 115/2010		CRV	LSR
15	RA 16/2019		LS	SHG
16	OS 1535/2009	Evidence (Physically)	GC	NGP
17	OS 705/2014		MN	GKR
18	OS 51/2009		NSS	KSD
19	OS 5/2011		KSR	MB
20	OS 391/2013		JP	MM

**AFTER-NOON SESSION**

<b>SL.NO.</b>	<b>CASE NOS.</b>	<b>STAGE</b>	<b>ADVOCATE</b>	
			<b>PLAINTIFF ADVOCATE</b>	<b>DEFENDANT ADVOCATE</b>
1	FR 362/2020	Hearing	MAA	-
2	OS 97/2014		KRG	TKR
3	OS 45/2009 C/W. 1722/2009		BRK	PMS
4	MC 77/2017		CRV	KGM
5	LAC 169/2009		NR	NSSK
6	OS 667/2012		NLR	SMR
7	OS 487/2016		KSL	VKN
8	OS 713/2012		SNK	SMR
9	OS 5/2015		SGM	KKG
10	MC 9/2020		JHK	VS
11	OS 87/2010		NPR	MNM
12	OS 13/2011		HGN	JJB
13	OS 325/2020		GN	-
14	OS 129/2020		SD	-

15	OS 361/2018		BG	SN
16	OS 271/2017		KRA	MRR
17	OS 525/2019		HR	BS
18	OS 15/2010		MMK	MN
19	OS 401/2017		CB	OMG
20	OS 367/2017		VG	MS
<b>ORDERS</b>				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 637/2013	Order	-	-
<b>JUDGMENT</b>				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	RA 15/2019	Judgment	HNN	SDM

Senior Civil Judge  
Nelamangala.

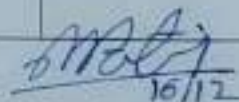
IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA  
CAUSE LIST DATED: 17.12.2020

CIVIL CASES

Morning Session

Afternoon Session

Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate
<b>ARGUMENTS</b>			<b>HEARING</b>		
1. RA 18/18	MN	SMR	1. OS 200/10 C/W OS 323/10	CRVK	NGV
2. MA 6/13	KSTH	KKM			
3. SC 04/18	BRS	-	2. OS 1682/09 C/W OS 24/10	VKS	SMR
<b>HEARING</b>					
4. OS 504 /09	AS	ANU	3. OS 192/15	ECY	NHP
5. OS 274/13	KSS	MBS	4. OS 522/15	VSG	HGN
6. OS 494/13	JMC	BA	5. OS 146/17	MBS	RK
7. OS 440/14	KBJ	BTH	6. OS 200/18	RS	GTR
<b>EVIDENCE</b>			7. OS 312/19	GCS	NKS
8. OS 259/09 C/W OS 374/09	SCR	NM	<b>EVIDENCE</b>		
9. OS 320/12	NLN	RDS	8. OS 78/16	VSG	-
10. OS 524/13	KRM	RL	9. OS 664/16	MM	SKN
11. OS 538/13	SSK	SMR	10. OS 72/17	HPL	RC
12. OS 256/13	KKD	RND	11. OS 224/18	NSN	AN
13. OS 502/13	HGSM	SMR	12. OS 574/19	DSJ	NVP
14. OS 372/14	NHP	NSG	13. OS 351/19	CSR	GMM
15. OS 26/15	AM	MN	14. MIS 39/12	NK	-
16. OS 32/15	SAK	YAD	15. MIS 16/14	KKG	KRG


  
 Addl. Senior Civil Judge,  
 Nelamangala

NOTE: All advocate are required to strictly follow SOP dated 27.08.2020 issues by Hon'ble High Court of Karnataka.

**IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA**  
**CAUSE LIST DATED: 17.12.2020.**

**CIVIL CASES**

I SESSION				II SESSION			
SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES	
	ARGUMENTS	Pltf	Deft		HEARING	Pltf	Deft
1.	OS 367/2016	VSD	-	1.	OS 391/2020	AS	BJC
2.	OS 355/2015	AKS	-	2.	OS 385/2016	KV	NGS
3.	OS 509/2014	MN	EXPT	3.	OS 256/2016	N	SMR
4.	OS 121/2017	NS	-	4.	RA 95/2016	RNL	KL
5.	OS 317/2016	KBJ	-	5.	FDP 34/2009	GKS	RC
6.	MA 11/2019	KGH	KNR	6.	OS 271/2019	MRH	CRV
7.	MA 2/2018	RK	KSL	7.	OS 768/2015	OMG	SVN
	<b>HEARING</b>			8.	OS 483/2014	SB	RK
8.	OS 205/2019	BHL	-	9.	MC 19/2019	KSL	PK
9.	OS 574/2014	MGSL	-	10.	MISC 6/2015	AGB	VAN
10.	OS 99/2013	HNT	GM	11.	EX 2/2014	BPG	LSN
11.	OS 653/2016	KKM	THR	12.	OS 37/2012	TK	PMN
12.	OS 92/2013	SG	KRM	13.	MISC 2/2013	HS	HR
13.	FDP 11/2016	MN	RK	14.	MC 42/2013	MN	GN
14.	OS 33/2016	SCL	HMS	15.	OS 426/2017	KNS	BTM
15.	OS 818/2013	SMS	MN				
	<b>PHYSICAL EVIDENCE</b>				<b>PHYSICAL EVIDENCE</b>		
16.	OS 338/2012	VSK	AK	16.	OS 324/2016	DCR	BRS
17.	OS 614/2015	M	MNR	17.	OS 590/2012	AR	SL
18.	OS 610/2012	BPG	KRM	18.	OS 413/2016	KZ	MRK
19.	OS 123/2015	NRN	KDM	19.	OS 501/2014	MR	KNS
20.	OS 323/2016	MKN	DMG	20.	OS 672/2014	MN	RK

  
II Addl. Senior Civil Judge,  
Nelamangala.

**NOTE:-**

All advocates are requested to strictly follow SOP dated: 12.11.2020 issued by Hon'ble High Court of Karnataka/.

**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA  
LIST OF CASES TAKEN ON BOARD ON 17-12-2020**

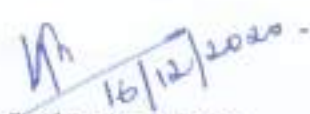
**Morning Session**

**Afternoon Session**

Sl. No	Case No	Plf/Ptr /DHR	Def/ Res/ JDR	Sl. No	Case No	Plf/Ptr /DHR	Def/R es/JD R
<b>Arguments</b>				<b>Arguments</b>			
1	OS 377/2013	TM	MSG	1	OS 21/2014	HMS	TSR
2	OS 275/2020	RP	KM	2	OS 407/2018	BRS	YAD
<b>Hearing</b>				<b>Hearing</b>			
3	OS 211/2015	AN	CRV	3	PCR 54/2012	SR	
4	OS 227/2017	CV		4	PCR 323/2018	SM	
5	OS 139/2018	JVN	GMS	5	CC 2943/2017	MD	
6	OS 347/2018	PVT	NKS	6	Cmis 33/2019	AR	THR
7	OS 59/2019	GVS	NRS	7	OS 85/2019	NR	NS
8	OS 165/2019	CR	KSL	8	OS 127/2019	CV	KNK
9	OS 373/2019	SAK	MM	9	OS 143/2019	KCK	MSM
10	OS 388/2019	RMS	JCS	10	OS 321/2019	KNS	KDM
11	OS 503/2019	KM	SK	<b>Evidence</b>			
<b>Evidence</b>				11	OS 109/2016	HBR	NS
12	OS 59/2009	MS	GC	12	OS 55/2016	AS	MR
13	OS 439/2010	AS	VKR	13	OS 551/2012	KKM	NM
14	OS 139/2015	MTB	RDS	14	OS 557/2012	MN	HCR
15	OS 140/2015	MTB	RDS	15	OS 113/2011	MS	KKG
16	OS 373/2016	IN	AS	16	OS 219/2013	NLR	HGNM
17	OS 407/2016	RP	SVK	17	OS 359/2012	AS	CP
18	OS 377/2016	KPB	Exp	18	OS 196/2019	MM	Exp
19	OS 61/2016	KKM	GN	19	OS 33/2017	KNS	NK
20	OS 1/2017	MS	HTN	20	OS 161/2017	KKM	LKR

**Note:**

Separate cancelled cases list will be notified

  
**Prl. Civil Judge & JMFC,  
Nelamangala**

**IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC, NELAMANGALA**

**P.O: CHINMAYEE.R.H**

**CAUSE LIST DATED 17-12-2020**

**AFTERNOON SESSION**

SL.NO.	CASE NO	STAGE	PLAINTIFF/ COMPLAINANT/ ADVOCATES	DEFENDANT/ ACCUSED/ ADVOCATES
1	CC 930/2007	Arguments	APP	KRG
2	CC 71/2017	Arguments	HVM	BMB
3	O.S.388/2015	Arguments	MN	NRN
4	O.S.60/2013	Arguments	AS	RK
5	O.S.184/2015	Hear	NMV	DNM
6	O.S.390/2014	Hear	SHG	CG, MSH
7	O.S.36/2019	Objection	MBS	DP
8	C.Misc.291/2020	Enquiry	RC	
9	C.Misc.292/2020	Enquiry	RC	
10	C.Misc.277/2020	Enquiry	BAM	
11	CC 1299/2009	Evidence	APP	NPR, AS
12	CC 321/2006	Evidence	APP	
13	CC 1565/2011	Evidence	APP	ACK
14	CC 1481/2012	Evidence	APP	NGH
15	CC 440/2013	Evidence	APP	MN
16	CC 2099/2014	Evidence	APP	RJ
17	C.Misc.93/2020	Paper publication	HH	
18	C.Misc.94/2020	Paper publication	HH	
19	C.Misc.95/2020	Paper publication	HH	
20	C.Misc.92/2020	Paper publication	HA	

*Chm*  
*16/12/2020*  
I Addl. CJ & JMFC,  
Nelamangala


All advocates are requested to strictly follow the guidelines of SOP dated 29-09-2020 issued by Hon'ble High Court of Karnataka

**II Addl. CIVIL JUDGE AND JMFC, NELAMANGALA  
LIST OF CASES TAKEN ON BOARD ON 17-12-2020**

**Morning Session**

**Afternoon Session**

Sl. No	Case No	Pll/Ptr/DHR	Def/R es/JDR	Sl. No	Case No	Pll/Ptr/DHR	Def/Res/JDR
<b>ARGUMENTS</b>				<b>HEARING</b>			
1	OS 221/1995	BAM	SMR	1	OS 449/2012	LKR	APR
2	OS 183/2008	KCP	EXPA RTE	2	OS 66/2013	BG	Exp
3	O.S.10/2010	HRK	MSH	3	OS 391/2014	BMH	SMR
<b>EVIDENCE</b>				4	OS 439/2014	MVS	NHP
4	OS 269/2013	GHN	NRN	5	OS 151/2016	SNK	HAS
5	OS 29/2014	KNS	KKM	6	OS 224/2016	CRV	MSR
6	OS 115/2016	LS	Exp	7	OS 73/2019	VB	KKM
7	OS 319/2016	AS	SHG	8	PCR 209/2019	BM	
8	Mis 3/2017	MN	RK	9	PCR 260/2016	TM	
9	OS 237/2017	NRN	BTM	10	PCR 179/2017	NLR	
10	OS 272/2017	HCR	RV	11	PCR 174/2017	GN	
11	OS 371/2017	VBG	BR	12	PCR 27/2019	SM	
12	OS 481/2013	AS	BCB	13	PCR 383/2019	TG	
13	OS 245/2017	SG	EXPA RTE	14	PCR 384/2019	VR	
14	OS 198/2018	SG	KBJ	15	PCR 391/2019	DNM	
15	OS 50/2016	BPG	BSK	16	PCR 25/2020	HGR	
16	OS 63/2019	CK	BK	17	PCR 58/2020	DNM	
17	OS 247/2019	PSL	MSG	18	PCR 63/2020	MPA	
18	Cmis 301/2020	SMT		19	PCR 126/2020	NB	
19	Cmis 302/2020	SMT		20	PCR 130/2020	KRM	
20	Cmis 303/2020	SMT					

  
II Addl. Civil Judge & JMFC,  
Nelamangala

**Note: All advocates are requested to strictly follow SOP dated 12-11-2020 issued by Hon'ble High Court of Karnataka.**